

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.252 of 1996

Tuesday, this the 27th day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1 L. Saraswathy Amma, Junior Telecom Officer, Telecom Coaxial Indoor, Kottayam, residing at Athira West Gate, Ettumanoor.
- 2 Liby Elizebath Philip, Junior Telecom Officer, Coaxial Maintenance, Kottayam, residing at Inchikalayil House, Manganam P.O., Kottayam.
- 3 A K Rajan, Junior Telecom Officer, Coaxial Maintenance (Out Door), residing at B II/4, P & T Quarters, Muttambalam P.O., Kottayam.
- 4 Rajalakshmi P, Jnior Telecom Officer, Microwave Station, Ernakulam, residing at Thukaladil House, Thiruvankulam.
- 5 Mary Kutty C.P, Junior Telecom Officer, Fault Control, Ernakulam, residing at Malliakal House, Mundamveli, Kochi.
- 6 Sani Ouseph, Junior Telecom Officer, Coaxial, Ernakulam, residing at 37/571 B Royal Lane, Kadavanthara.
- 7 Andry Rita P.C, Junior Telecom Officer, Coaxial, Ernakulam, residing at Carrier Station Road, Cochin- 16.
- 8 Achamma Thomas, Junior Telecom Officer, Co-axial, Ernakulam, residing at C/8 Coaxial Staff Quarters, Carrier Station Road, Cochin-16.
- 9 Sudha Anand Kumar, Junior Telecom Officer, Coaxial, Ernakulam, residing at Punartham, Irimpanam, Thripunithura.
- 10 A J Kora, Junior Telecom Officer, Coaxial, Ernakulam, residing at Achirathalackal, Eravimangalam, Kottayam.
- 11 Ahamad B, Junior Telecom Officer, Coaxial, Ernakulam, residing at Thaikkavuparambil, Chandiroor, Eramalloor, Alappuzha.

- 12 Susan Roy, Junior Telecom Officer, Fault Control, Ernakulam, residing at Chilavannur Road, Elamkulam, Cochin- 20.
- 13 Vasantha Krishnan, Junior Telecom Officer, Coaxial Out Door, Aluva, residing at Thottakkattukara, Aluva.
- 14 Lissy George, Junior Telecom Officer, Coaxial, Indoor, Aluva, residing at Kappelapadi, Erumathala, Aluva.
- 15 K Achuthan Nair, Junior Telecom Officer, Fault Control, Out Door, Aluva, residing at Remyanivas, Neduvannur, Chouvara, Aluva.
- 16 Shyla K.R, Junior Telecom Officer, Microwave Station, Kaloor, Kochi-17, residing at Quarter No.16, Microwave Station, Kaloor, Kochi-17.
- 17 K Krishnakumar, Junior Telecom Officer, Coaxial Maintenance, Muvattupuzha, residing at Sree Visakh, Near Housing Board Colony, Muvattupuzha.

.. Applicants.

By Advocate Mr S Krishnamoorthy.

Vs

- 1 Union of India represented by its Secretary, Ministry of Communications, Sanchar Bhavan, New Delhi.
- 2 The Chief General Manager, Department of Telecom, Kerala Circle, Thiruvananthapuram.
- 3 The Chief General Manager, Southern Telecom Region, Madras.
- 4 The Director, Maintenance, Southern Telecom Region, Ernakulam.

.. Respondents

By Advocate Mr TPM Ibrâhim Khan, Sr. CGSC

The application having been heard on 27th February 1996, the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants who are Junior Telecom Officers under third respondent seek promotions to Telegraph Engineering Service Group 'B' in the Kerala Circle.

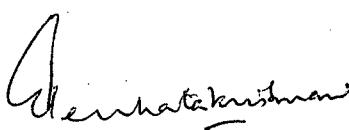
2 Standing counsel for respondents appearing on notice submits that the case of applicants for promotion to Telegraph Engineering Service Group 'B' in the Kerala Circle cannot be considered, unless they are ploughed back into that circle by the third respondent in whose administrative control they are now working.

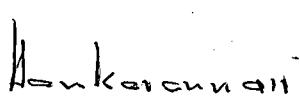
3 We find that applicants have made requests to Chief General Manager, Telecom, Kerala Circle for transferring them back to Kerala Circle and to grant them promotions. Standing counsel submits that it is the third respondent who has the authority to place their services at the disposal of the second respondent.

4 Applicants may move the third respondent Chief General Manager, Southern Telecom Region, Madras for releasing their services and to place their services at the disposal of second respondent. If such representations are made, speaking orders will be passed thereon within six weeks from the date of receipt of the representations and communicated to applicants. We express no opinion on the merits.

5 Original application is disposed of as aforesaid. No costs.

Dated the 27th February, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN